GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 1117. TO BE ANSWERED ON WEDNESDAY, THE 26TH JULY, 2023.

SUBSIDY TO INDUSTRIES

1117. SHRI UDAY PRATAP SINGH:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether subsidy is provided to industries in the country;
- (b) if so, the details thereof;
- (c) the number and details of industries with turnover above Rs. 10 crores provided subsidy but not released in Madhya Pradesh in the last five years; and
- (d) the measures taken by the Government for dissolving the economic crisis caused because of non-disbursal of subsidy post sanction to such industries?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

(a) to (d): Development of industries is primarily a prerogative of the State Governments.

Government of India also provides support for promotion of Industrial activities across the country. The Department for Promotion of Industry & Internal Trade and other Central Ministries/Departments, provide an enabling eco-system for the overall industrial development of the country, through appropriate policy interventions.

No centralized information on subsidy sanctioned/disbursed to industrial units is maintained by the Central Government.
